

ITEM NO.801

COURT NO.13

SECTION IV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Miscellaneous Application No.877/2025 in CONMT.PET.(C) No.776/2018
in C.A. No.5128/2015

GULSHAN KAUSHIK

Petitioner(s)

VERSUS

THE STATE OF HARYANA & ORS.

Respondent(s)

Date : 04-12-2025 This petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH
HON'BLE MR. JUSTICE K. VINOD CHANDRAN

For Petitioner(s) Petitioner-in-person

For Respondent(s) Mr. Samar Vijay Singh, AOR

O R D E R

List on 18.02.2026.

(SAPNA BISHT)
COURT MASTER (SH)

(ANJALI PANWAR)
ASSISTANT REGISTRAR